NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP(HC)/48,49.50,51/CAA/2017

NAME OF THE TRANSFEROR

: DCB POWER VENTURES LTD & ADWETHA

CEMENT HOLDINGS LIMITED

NAME OF THE TRANSFERRE

: ODISHA CEMENT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Ramoswamy Meggappour
gor Mls. 8. Raj Kuman Shabakh

P. H. Arvindh Pandian, Sr. Adv.

For Petitioners

ORDER

Shri P H Arvindh Pandian, Sr.Advocate, counsel for petitioner present. Shri Ramaswamy Meyyappan, counsel for objector present and sought time for submitting arguments. Time extended at request. Put up on 10.07.2017 at 10.30 <u>**A.M.**</u>

> (K. Anantha Padmanabha Swamy) Member (Judicial)